THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong 17th August, 2017.

No. HCM.II/44/2016-Estt/2984. In supersession of all previous notifications in this behalf, Hon'ble the Chief Justice of High Court of Meghalaya is pleased to reconstitute the e-Procurement Committee with the following members.

1. Registrar General, High Court of Meghalaya

2. Registrar, High Court of Meghalaya

3. Assistant Registrar (Accounts), High Court of Meghalaya

4. Central Project Coordinator

5. Shri Dominic Thma, NIC coordinator, High Court of Meghalaya

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/44 /2016/2984 A   Dated, Shillong 17th August, 2017.
Copy to :-

1. The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for information of his Lordship.
3. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong for information of his Lordship.
4. The PA to Registrar General, High court of Meghalaya, Shillong.
5. Smti Marlene D. Khongmen, Registrar, High Court of Meghalaya
6. Shri S. Dev, Assistant Registrar (Accounts), High Court of Meghalaya
7. Smti Dashalene Kharbteng, Central Project Coordinator
8. Shri Dominic Thma, NIC Coordinator, High Court of Meghalaya,
9. Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
10. The Assistant Registrar-cum-OSD, High Court of Meghalaya, Shillong.
11. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
12. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
13. The Public Relation Officer, High Court of Meghalaya, Shillong.
14. The Security Officer, High Court of Meghalaya, Shillong.
15. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
16. The State Informatics Officer, NIC, Shillong.
17. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
18. Office file.

REGISTRAR GENERAL